

CONSTRUCTION OF LOKTAK PROJECT

1023. SHRI M. MEGHACHANDRA : Will the Minister of IRRIGATION AND POWER be pleased to state :

- (a) the progress so far made on the Loktak Project and the amount so far invested on the project;
- (b) whether any target date for the completion of the project has been fixed; and
- (c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The Loktak Hydroelectric project has been technically cleared but not yet been formally approved for implementation. Accordingly, no expenditure has been incurred on this project.

(b) and (e). No date line has been fixed for the completion of this project. The construction of this project is likely to take about 4 to 5 years.

PROHIBITION

1025. SHRI YASHPAL SINGH :
SHRI ONKAR LAL BERWA :

Will the Minister of SOCIAL WELFARE be pleased to state :

- (a) the names of the States where prohibition has been enforced completely;
- (b) the names of those States where prohibition is likely to be enforced during 1969; and
- (c) the time by which complete prohibition will be enforced throughout the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) Gujarat, Madras and Maharashtra.

(b) and (c). Prohibition being a State Subject each State Government is within its rights to pursue its own policy for enforcement of prohibition. It is not possible to indicate the time by which complete Prohibition will be enforced throughout the country. So far only the Government of Rajasthan have declared that they propose introducing prohibition through a phased programme spread over a number of years.

CONSTRUCTION OF MULTI-STOREYED BUILDING AT JANPATH, NEW DELHI

1026. SHRI HARDAYAL DEVGUN : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the period likely to be taken in the completion of the multi-storeyed building at Janpath, New Delhi across the Life Insurance Corporation Ground;

(b) whether any provision of shops on the ground floor has been made;

(c) if so, the number thereof;

(d) whether any criterion has been laid down for the allotment of these shops; and

(e) if so, whether temporary shop holders at Janpath will be eligible for the allotment of shops in the new building ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) The building is expected to be completed by the end of this year.

(b) Yes.

(c) 29.

(d) and (e). No decision has yet been taken.

M/s. DODSAL (P) LTD.

1027. SHRI HARDAYAL DEVGUN : Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 152, on the 29th July, 1968 and state :

(a) whether investigations into the affairs of M/s Dodsals (P) Ltd. have since been completed;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the investigations are likely to be completed ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The investigations have been partly completed and fourteen show cause notices have been issued by the Enforcement Directorate to M/s Dodsals (P) Ltd. and its Directors, in respect of various *prima facie* contraventions of the Foreign Exchange Regulation Act, 1947. The Directorate is considering the